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भारत सरकार

GOVERNMENT OF INDIA

कॉरपोरेट कार्य मंत्रालय

MINISTRY OF CORPORATE AFFAIRS

कम्पनी रजिस्ट्रार –सह–परिसमापक का कार्यालय–छत्तीसगढ़

Office of the Registrar of Companies-cum-

Official Liquidator, Chhattisgarh

प्रथम तल, स्व0 श्री अशोक पिंगले भवन, नगरपालिक निगम,

Ist Floor, Late Shri Ashok Pingley Bhawan of Municipal Corporation,

नेहरू चौक, बिलासपुर, छत्तीसगढ़-495001

Nehru Chowk, Bilaspur, Chhattisgarh-495001

ROC-cum-OL/C.G./LLP-37(2)/2018/ 2818

Date: 01.02.2018

To

The Secretary to the Govt. of India,
Ministry of Corporate Affairs
New Delhi-110001

(Kind attention: Shri Shashi Raj Dara, Deputy Director, E-Governance Cell)

Sub: In the matter of Section 75 of the Limited Liability Partnership Act, 2008 -
Publication in Ministry' website for information of general public- Regarding.

Sir,

With reference to the above subject, I am to stat that the below mentioned LLPs have applied in Form -24 for striking off their respective name from the register in pursuance to Rule 37(1)(b) of Limited Liability Partnership Rules, 2009.

S. No.	LLPIN	Name of LLP
1.	AAG-4500	M/s SOURCSYS IMPEX LLP
2.	AAA-7828	M/s SPIKE INTERNET SERVICES LLP
3.	AAC-4969	M/s PEN & INK CONSULTING SERVICES LLP
4.	AAE-7073	M/s R A COLONISERS INDIA LLP

In this connection, the name of the above LLPs has to be placed on the website of the Ministry of Corporate Affairs as mandated by Rule 37(2) of the said Rules.

In view of the above, it is requested that the Ministry may kindly upload the name of the aforesaid LLPs on the website in compliance with the provisions of the Rules.

Yours faithfully

(Kamlesh Rathod)

Registrar of Companies -cum-
Official Liquidator, Chhattisgarh

Copy forwarded for information to:

The Regional Director, N.W. R., Ministry of Corporate Affairs, 'ROC Bhavan' Opp. Rupal Park Society, Behind Ankur Bus Stop, Naranpura, Ahmedabad-380013